

ITEM NO.18

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4666-4667/2012

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

HANS RAJ SINGH

Respondent(s)

WITH

C.A. No. 9125/2012 (XVII)

Date : 10-07-2017 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s) Ms. V. Mohana, Sr. Adv.
Mr. R. Balasubramaniam, Adv.
Ms. Sadhana Sandhu, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Mr. D.S. Kauntae, Adv.
Ms. Farha Faiz, Adv.
Mr. Megh Pal Singh, Adv.
Mr. Abhishek Atrey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Admit.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master